

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 411 of 2020

In the matter of:

Geopetrol International Inc.

....Appellant

Vs.

JEKPL Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Ravi Raghunath, Advocate.

Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Mr. Saurav Panda and Ms. Charu Bansal, Advocates.

Mr. Arvind Nayar, Sr. Advocate with Ms. Manisha T. Karia, Ms. Upasana Chandra Shekaran, Mr. N. P. S. Chawla, Mr. Kaustubh Prakash and Mr. Adarsh Kumar, Advocates for R-2.

ORDER

12.03.2020: Post the appeal 'for admission (fresh case)' tomorrow i.e.

13th March, 2020.

**[Justice S. J. Mukhopadhaya]
Chairperson**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc